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Central Administrative Tribunal
Principal Bench, New Delhi

New Delhi the 4th day of July 1995. OA No.952/95

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Sonam Thergye
Working as Monitor (Tibetan) Staff Artist
Central Monitoring Service
All India Radio
Aya Nagar, New Delhi

...Applicant.

(Represented by Shri A.Raghunath, Advocate)

Versus

1. Union of India through
Secretary, Ministry of I&B
Shastri Bhavan, New Delhi

2. The Chairman
U.P.S.C.
Shahjahan Road
New Delhi.

3. Director General
All India Radio
Akashwani Bhawan
Parliament Street
New Delhi

...Respondents.

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel for the applicant seeks permission to withdraw the application with liberty to take up the issue of creation of promotional avenues to the applicant with the department and to seek appropriate relief before the Tribunal in case his representation fails to evince any favourable response. Granting that liberty, the application is dismissed as withdrawn.

(B.K.Singh)
Member (A)

(A.V.Haridasan)
Vice Chairman (J)

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